

**IN THE NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH**

CP(IB)-2046(MB)/2018

CORAM:

SHRI M.K. SHRAWAT
MEMBER (J)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **18.02.2019**

NAME OF THE PARTIES:

Valecha Engineering Ltd.

v/s.

Larsen & Toubro ltd.

SECTION: 9 OF INSOLVENCY & BANKRUPTCY CODE, 2016.

ORDER

1. Both sides are present.
2. By order of the Bench, owing to paucity of time, matter is adjourned to
16.04.2019.

Sd/-

**M.K. SHRAWAT
Member (Judicial)**

18.02.2019
Pvs=